

18.3.2010

Hon'ble Dr. A. K. Mishra, Member (A)

Appl: Sri Praveen Kumar.

Resp: Sri K.K. Shukla.

The learned counsel for the applicant submits that the application may be dismissed as withdrawn. The respondents have no objection. In the circumstances, the original application is dismissed as withdrawn.


Member (A)

~~copy of order~~
Dated 18.3.2010
Recd 26.3.2010